

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 533/(MAH)/2017  
CA No.


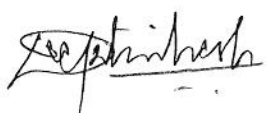
CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: Sudeep Mahendra Shah & Manjula Mahendra Shah  
V/s.  
Cornelain Properties Pvt. Ltd.


SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Siddhant Sanghvi	Advocate	
2	Dr. Deepthi Mukesh	Advocate for company	

**TCP No. 533/2017**  
**ORDER.**

- 1. Learned Representative is present and stated that the Petition has been transferred from the Hon'ble High Court.***
- 2. Hence requirement of filing Form No.5 is yet to be permitted.***  
***Permission granted.***
- 3. Requisite requirement are to be completed on or before 25-05-2017.***
- 4. Thereafter the matter is listed for hearing on 05-06-2017.***

Date: 19-04-2017.

  
**M.K. SHRAWAT**  
**MEMBER (JUDICIAL)**